

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).33494-33495/2012

KRISHAN KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

RAJESH KUMAR SINGH & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 15/01/2013 These Petitions were called on for hearing today.

For Petitioner(s) Ms. Lalita Kohli,Adv.  
M/S Manoj Swarup & Co.,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

All the respondents are granted four weeks time for filing counter affidavit.

List the matter on 4.3.2013.

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|s

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|(SUNIL THOMAS)  
|Registrar

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